

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

21

C.S.P. No. 1138/(MAH)/2017

HS

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Everstone Capital Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

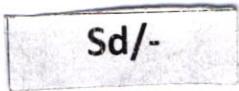
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Harman Gill	Advocate	

ORDER

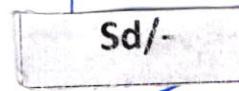
CSP No. 1138/230-232/NCLT/MB/MAH/2017

The Company Petition is **admitted**.

List this matter for final hearing on **01.02.2018**.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)